

Crl.A.No. 634 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.103 COURT NO.9 SECTION IIA
(Part-Heard)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.634 OF 2001@@
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Sardul Singh Appellant (s)

VERSUS

State of Haryana Respondent (s)
(With office report)

WITH
Crl. Appeal No.1191/2001
(With office report)

Date : 11/09/2002 These petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. Sushil Kumar, Sr.Adv.
In Crl.A.634/01 Mr. Ajay Bhalla,Adv.
Mr. Ashok Mathur,Adv.

In Crl.A.1191/01 Mr. K.B.Sinha, Sr.Adv.
Ms. Kawaljit Kochar,Adv.
Mr. S.C. Paul,Adv.
Mr. C.L. Bashai,Adv.
Ms. Kusum Choudhary,Adv.

For Respondent (s) Mr. J.P. Dhanda,Adv.
Ms. Raj Rani Dhanda,Adv.
Mr. Sunder Khatri,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. Sushil Kumar, learned senior counsel appearing on behalf of the appellant in Criminal Appeal No.634 of 2001 started his arguments at 2.00 PM and was on his legs when the Court rose for the day. The matters remained part-heard.

.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master